



784
09-10-23

HIGH COURT OF DELHI: NEW DELHI

No. 774 /D-2/Gaz.IA/DHC/2023

Dated, the 6th October, 2023

NOTIFICATION

In partial modification of earlier notifications issued by this Court and in exercise of the powers conferred by sub-section (2) of Section 9 of the Code of Criminal Procedure, 1973, Hon'ble the Chief Justice and Hon'ble Judges of this Court have been pleased to appoint the following members of Delhi Higher Judicial Service as Sessions Judge within the limits of respective Sessions Division of Delhi, as mentioned against their names, with effect from the date(s) they take over:-

S. No.	Name of the Officer (Ms./Mr.)	Sessions Division
1.	Madhu Jain	South
2.	Rajneesh Kumar Gupta	South-East

BY ORDER OF THE COURT

Sd/-

(RAVINDER DUDEJA)
REGISTRAR GENERAL

6997-7030
Endst. No. /D-2/Gaz.IA/DHC/2023

6th
Dated, the October, 2023

Copy forwarded for information and necessary action to:-

1. All the Principal District & Sessions Judges, Delhi.
2. The Principal District & Sessions Judge cum Special Judge (PC Act) (CBI), Rouse Avenue Courts Complex, New Delhi.
3. The Principal Judge, Family Courts (HQ), Dwarka Courts Complex, Dwarka, New Delhi.
4. The Secretary, Ministry of Finance, Government of India, North Block, New Delhi.
5. The Member Secretary, Delhi Legal Services Authority, Patiala House, New Delhi.
6. The Director (Administration), Delhi Judicial Academy, Dwarka, New Delhi.
7. The Principal Secretary (Law, Justice & Legislative Affairs), Govt. of NCT of Delhi, New Delhi-110002.
8. The Principal Secretary (Home), Govt. of NCT of Delhi, New Delhi-110002.
9. The Principal Secretary (Power), Govt. of NCT of Delhi, New Delhi-110002.
10. The Secretary (Labour), Govt. of NCT of Delhi, Shamnath Marg, Delhi-110054.
11. The Director of Prosecution, CBI, Block No.3, II Floor, CGO Complex, Lodhi Road, N.Delhi-3.
12. The Director, Directorate of Prosecution, Tis Hazari, Delhi.

13. The Director General, Narcotics Control Bureau, West Block, 1 Wing-5, Sector-07, R.K. Puram, N. Delhi-110066.
14. The Commissioner of Police, Police Headquarters, New Delhi.
15. The Commissioner, Delhi Municipal Corporation, Civic Centre, Minto Road, N. Delhi.
16. The Chairperson, New Delhi Municipal Committee, Palika Kendra, New Delhi.
17. The Registrar-cum-Secretary to Hon'ble the Chief Justice, Delhi High Court, N. Delhi.
18. PS to all Hon'ble Judges, Delhi High Court, for information of Hon'ble Judges.
19. The JR-cum-P.A. to Registrar General, Delhi High Court, New Delhi.
20. All Registrars, Delhi High Court, New Delhi.
21. The Joint Registrar (Vigilance- I), Delhi High Court, New Delhi.
22. The Joint Registrar (Vigilance- II), Delhi High Court, New Delhi.
23. The Joint Registrar (Gazette-1B), Delhi High Court, New Delhi.
24. The Pay & Accounts Officer, Tis Hazari, Delhi.
25. The Joint Registrar (IT), DHC, with request to display this order on the website of Delhi High Court.
26. The Hony. Secretary, Delhi High Court Bar Association, Delhi High Court, New Delhi.
27. The Hony. Secretary, Delhi Bar Association, Tis Hazari Courts, Delhi.
28. The Hony. Secretary, New Delhi Bar Association, Patiala House, New Delhi.
29. The Hony. Secretary, Shahdara Bar Association, Karkardooma Courts, Delhi.
30. The Hony. Secretary, Rohini Courts Bar Association, Rohini, New Delhi.
31. The Hony. Secretary, Dwarka Courts Bar Association, Dwarka, New Delhi.
32. The Hony. Secretary, Saket Courts Bar Association, Saket, New Delhi.
33. Personal file of the officer concerned.
34. Guard File.



(Raj Kumar Rawat)
Joint Registrar (Gaz.-1A)

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs) : DELHI

No. 78114-123 /Power/Gaz/23

Dated 10 OCT 2023

Sub:-Notification.

Copy forwarded for information & necessary action to :

1. The officer concerned.
2. The AO(J)/DDO, Accounts Branch, Filing Section, Facilitation Centre,(Central), THC, Delhi.
3. The PS/Reader to Ld. Principal District & Sessions Judge (Hqs), Delhi.
4. The Website Committee (English/Hindi), Tis Hazari Courts, Delhi.
5. The R&I Branch (Central) for uploading on LAYERS.



(RAVINDER BEDI)

District Judge (Commercial Court)
Officer In-Charge Judicial Branch, Central
For Principal District & Sessions Judge (HQs)
Delhi